

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2150
ANSWERED ON:02.12.2009
RE CONSTITUTION OF NTCA
Deora Shri Milind Murlu

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has re-constituted the National Tiger Conservation Authority (NTCA);
- (b) if so, the details thereof;
- (c) the reasons for its re-constitution;
- (d) whether the NTCA has been dissolved three years ago;
- (e) if so, the reasons for its dissolution;
- (f) the composition, role and functions assigned to the re-constituted Authority; and
- (g) the total number of Tiger Reserves that come under the purview of the Authority and the total number of Tigers in the reserves at present?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a)to(c) Yes Sir. The National Tiger Conservation Authority (NTCA) has been reconstituted vide Notification No. 15-25/09NTCA dated 4th September, 2009, since the term of the said Authority as constituted earlier expired on 3.9.2009.
- (d) No Sir.
- (e) Question does not arise.
- (f) The composition of the National Tiger Conservation Authority is at Annexure-I. The powers and functions of the National Tiger Conservation Authority are at Annexure-II.
- (g) There are 38 tiger reserves in the country which come under the purview of the said Authority. As per the findings of the recent All India tiger estimation in 2008 using the refined methodology, the total country-level population of tiger is 1411 (mid value); the lower and upper limits being 1165 and 1657 respectively. The State-wise tiger population and area of tiger occupied landscapes are indicated in Annexure-III.